

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T. C.P No.44/(MAH)/2016
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)


ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.02.2017

NAME OF THE PARTIES: Shri Gautam Kantilal Pandhi

V/s.

M/s. Shreenath Carbons Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Anshul Bhatt (For Petitioner)	PCS	

ORDER

TCP No.44/397-398/NCLT/MB/MAH/2016

1. None present. The pleadings are not complete. Only the Petition is on record. A Notice is required to be given by the Registry directing the respondent to file the Reply on or before 20.02.2017 and thereafter a Rejoinder, if any, within two weeks time.
2. Registry is directed to issue notice of appearance to both the sides intimating the next date of hearing **16th March, 2017**.

7th February, 2017.

Sd/-
M.K. SHRAWAT.
MEMBER (JUDICIAL)